

DIVISION BENCH
COURT - I

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/161(KB)2023
IN
C.A.(CAA)/147(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	BRIGHTWAY DEALCOM PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Mr. Sashi Agarwal, PCS] For the Applicant

Ms. Meenakshi Manot, Adv.]

Mr. Arun Mishra, Adv.]

Mr. Sudhir Kapoor, Joint Director] For the Office of RD-ER, MCA

ORDER

1. Ld. Counsel for the applicant present. Joinder Director for the Office of RD-ER, MCA present.
2. Mr. Sudhir Kapoor, Joint Director, appearing for the office of RD-ER submits that Affidavit is yet to be filed by them.
3. Post this matter on **02.08.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)